High Court of Karnataka Bengaluru Date: 14.12.2023

CIRCULAR

In order to segregate MFA(MV) cases, certain information have to be captured at the time of filing of the appeal and registration of cases so as to facilitate bulk posting, enabling batch-wise/category-wise and classification-wise, the Officers and officials of Filing Counter shall capture the fields as per Annexure-'C' and yellow colour highlighted portion of Annexure-'E' and collect the information from appellants/advocates as per Annexure-'D' and feed it into CIS and the Officers and Officials of Civil Scrutiny (MFA) Branch shall capture the fields as per Annexures-'A' & 'B' and the green colour highlighted portion of Annexure-'E'. The submission note dated 24.11.2023 in HCC No.47/2023 by the Registrar (Computers) with Annexures – A to E is annexed to this Circular. The concerned officials shall scrupulously make the entries as required without giving any room for violation.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

REGISTRAR (JUDICIAL)

To:

- 1. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment) / Registrar (Administration)/ Registrar (Infra & Maintenance) / Registrar (Protocol & Hospitality) / Registrar (Computers).
- 2. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action and circulation among the concerned staff.

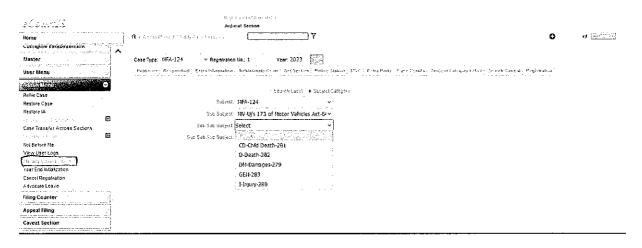
- 3. The Central Project Co-ordinator (CPC), with a request to web-host the circular.
- 4. The Deputy Registrars of Civil Scrutiny (MFA) and Filing Counter.
- 5. The Assistant Registrars/Section Officers of Civil Scrutiny (MFA) and Filing Counter for display at a prominent place and circulation amongst the staff members with an instruction to strictly follow the above directions.
- 6. Office Copy.

Case Classification Entry Screen

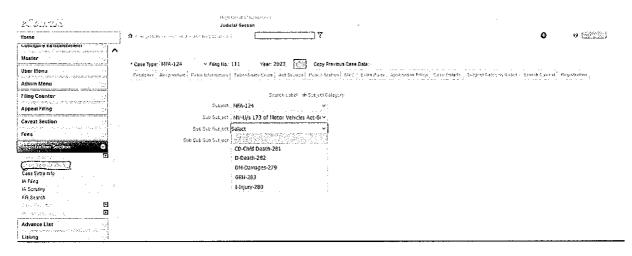
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Modify Case Details

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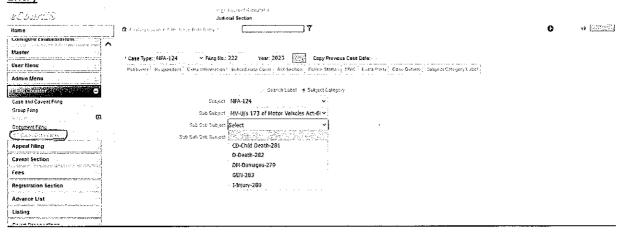


Case Registration

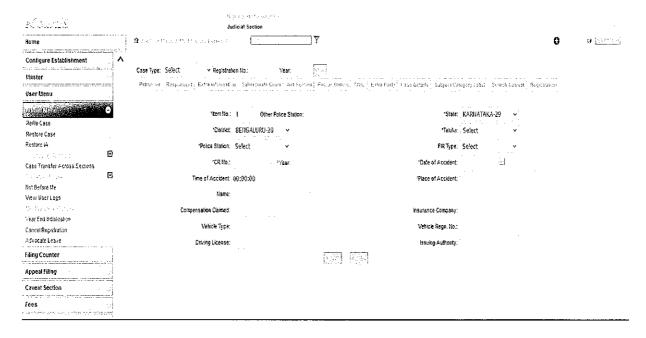


HC Case Data

Entry



.



The following fields are mandatory

- 1. State
- 2. District
- 3. Taluka
- 4. Police Station
- 5. CR No.
- 6. Year
- 7. Date of Accident
- 8. Place of Accident

The following fields are Not mandatory

- 1. Time of Accident
- 2. Name
- 3. Compensation Claimed
- 4. Insurance Company
- 5. Vehicle Type
- 6. Vehicle Regn. No.
- 7. Driving License
- 8. Issuing Authority





	48		MI	A-MV Classification		
Case Cype	Sub Type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
/IFA	MV	DM-Damages	CA-Claimants Appeal	APL.Dis-Appeal against Dismissal		
				FE-For Enhancement		
			IA-Insurance Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
			· 	:		NDL-No DL/DL Expired
	A STATE OF THE STA				P-Permit	NP/PE-No Permit/Permit Expired
				:		VP-Violation of Permi
					NFC-No Fitness Certificate PO-Policy	
						AP/PP-Act Policy/Policy Package
				·,		NP-No Policy
						OPP-Out of Policy
		ļ		: i	<u> </u>	Period
					ESC-Exceeding Seating	 - -
	-			 	Capacity U/GP-	
	ļ				Unauthorized/Gratuity	
					Passengers	
	+		<u> </u>	<u> </u>	DEER-Disputing	
			; ; ; ;	: - - -	Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			OA-Owners Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
			i			NDL-No DL/DL Expire
						NP/PE-No
					P-Permit	Permit/Permit Expired
						VP-Violation of Permi
•					NFC-No Fitness	
			i 		Certificate	
					PO-Policy	
	to the same of the same of the					AP/PP-Act Policy/Policy Package
		 		<u> </u>	 	NP-No Policy
-		1	i i		: :	OPP-Out of Policy
						Period
					ESC-Exceeding Seating	
	i	+			Capacity	

			MF	A-MV Classification	1	
Case	Sub	Cult Tom -3	Sub Type3	Sub Type4	Sub Type5	Sub Type6
Type	Type	Sub Type2	Sub Types	Sub Type4	U/GP-	Jub 19peo
					Unauthorized/Gratuity	
					Passengers	
		 			DEER-Disputing	
					Employer Employees	
				•	relation	
	-					
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
	1					
		l-Injury	IA-Insurance Appeal	L-Liability	DL-Driving License	1DL-Invalid DL
			() ()			NDL-No DL/DL Expired
				! :	P-Permit	NP/PE-No Permit/Permit Expired
					1	VP-Violation of Permit
	-		·		NFC-No Fitness	
					Certificate	
					PO-Policy	
				1		
				1		AP/PP-Act
						Policy/Policy Packages
						NP-No Policy
						OPP-Out of Policy
						Period
					ESC-Exceeding Seating	
					Capacity	
					U/GP-	
					Unauthorized/Gratuity	
					Passengers	
					DEER-Disputing	
					Employer Employees	
	_			! !	relation	
				Q-Quantum	PQ-Purely on Quantum	
				- Quantum	A-Apportionment	
		•		APL.Dis-Appeal against		
			CA-Claimants Appeal			
				FE-For Enhancement		
			OA-Owners Appeal	 L-Liability	DL-Driving License	IDL-Invalid DL
						NDL-No DL/DL Expired
	+					TO E 110 DIJ DE EXPITED
						NP/PE-No
					P-Permit	Permit/Permit Expired
						VP-Violation of Permit
			!		NFC-No Fitness	
					Certificate	
					PO-Policy	

Case Type	Sub type	Sub Tyne2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
Type	type	Jub Typez	Jub Types	Jub Type4	Sub Types	NP-No Policy
	:	i	<u> </u>		· .	OPP-Out of Policy
						Period
	:				ESC-Exceeding Seating	
		4			Capacity	
	-				U/GP-	
				:	Unauthorized/Gratuity	r
			:	•	Passengers	• • • • • • • • • • • • • • • • • • •
	:	:				
	:				DEER-Disputing Employer	r
			·	i	Employees relation	
		! 		Q-Quantum	PQ-Purely on Quantum	
	:		 		A-Apportionment	:
	i	<u> </u>	KSRTC		<u> </u>	
	: 		вмтс	i	:	
	!	1	Simple Injury	-	•	
	-		Grievous Injury	:	·	
		D-Death	ВМТС	!		
	:	:	CA-Claimants	APL.Dis-Appeal	:	•
	·		Appeal	against Dismissal		
	į	!	1	FE-For		!
	:	-	:	Enhancement	<u>:</u>	
			IA-Insurance	1 12 1.25	'BI B : : :	101 (1:10:
	:		Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
	:	1	1	•	; ;	NDI No DI /DI Evoiso d
					<u> </u>	NDL-No DL/DL Expired
	į		1			NP/PE-No
	:				: P-Permit	Permit/Permit Expired
					r-rennit	remit/remit Expired
		:				VP-Violation of Permit
		:	<u>i</u>			VI -VIOIACION OF I CITIIC
		1	:		NFC-No Fitness Certificate	:
					We No Thiness certificate	
		·				AP/PP-Act Policy/Policy
			•	:	PO-Policy	Packages
	:		1		, , , , , , , , , , , , , , , , , , , ,	NP-No Policy
		ű.	:	:		OPP-Out of Policy
					:	Period
					ESC-Exceeding Seating	- APPARATE VENEZATA VENEZATA
		:	:		Capacity	•
					U/GP-	
					.Unauthorized/Gratuity	
					Passengers	
					DEER-Disputing Employer	
					Employees relation	
				Q-Quantum	PQ-Purely on Quantum	
					A-Apportionment	
			KSRTC			
			OA-Owners			
1			Appeal	L-Liability	DL-Driving License	IDL-Invalid DL

Case	Sub	3				
Гуре	type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
						NDL-No DL/DL Expired
	ļ	1				INDE NO DE EXPIRED
						NP/PE-No
					P-Permit	Permit/Permit Expired
						VP-Violation of Permit
					NFC-No Fitness Certificate	
						45/55 4 4 5 11 /5 11
					50 D I	AP/PP-Act Policy/Policy
					PO-Policy	Packages
	<u> </u>					NP-No Policy OPP-Out of Policy
						Period
	-		1		ESC-Exceeding Seating	Criou
					Capacity	
	†		İ		U/GP-	
					Unauthorized/Gratuity	
					Passengers	
		1				
					DEER-Disputing Employer	
	<u> </u>	-			Employees relation	<u> </u>
	+		·	Q-Quantum	PQ-Purely on Quantum	
		CD Child	CA Claireante	ADI Dia Assasi	A-Apportionment	
		CD-Child Death	CA-Claimants	APL.Dis-Appeal against Dismissal		
	<u> </u>	Death	Appeal	FE-For		:
				Enhancement		
	1	<u> </u>	IA-Insurance			
	1	i _L	Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
						ND N D /D F : 1
						NDL-No DL/DL Expired
	i					NP/PE-No
	ļ				P-Permit	Permit/Permit Expired
						VP-Violation of Permit
	- 					
	1				NFC-No Fitness Certificate	
		İ				AP/PP-Act Policy/Policy
	<u> </u>	<u> </u>			PO-Policy	Packages
		<u> </u>				NP-No Policy OPP-Out of Policy
	1	1				Period
	<u> </u>	:	<u> </u>	i	ESC-Exceeding Seating	
			:	•	Capacity	
					U/GP-	
	1 1 1			•	Unauthorized/Gratuity	
				•	Passengers	

Case Type	Sub type	Sub Type2	Sub Type3	Sub Type4	Sub Type5	Sub Type6
	:				DEER-Disputing Employer Employees relation	
				Q-Quantum	PQ-Purely on Quantum A-Apportionment	1
			OA-Owners			.
	:	*	Appeal	L-Liability	DL-Driving License	IDL-Invalid DL
	:			·		NDL-No DL/DL Expired
	:				P-Permit	NP/PE-No Permit/Permit Expired
		:	·			VP-Violation of Permi
	:	· 	:		NFC-No Fitness Certificate	
			:		PO-Policy	AP/PP-Act Policy/Poli Packages
						NP-No Policy
	:	· !	: :	: :		OPP-Out of Policy Period
	:			:	ESC-Exceeding Seating Capacity	
	:	· :			U/GP- Unauthorized/Gratuity Passengers	:
		· · ·		:	DEER-Disputing Employer Employees relation	
	:	i :		Q-Quantum	PQ-Purely on Quantum A-Apportionment	
		GEN			A-Apportionment	



Fields to be captured in the Filing counter.

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Paragraph Property Judgas Record

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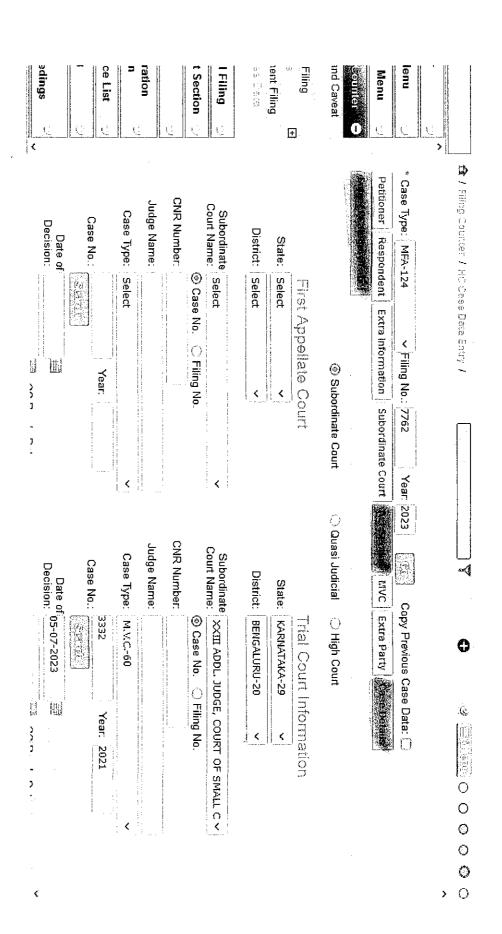
ANNEXURE

PRO-FORMA

The Advocates/Litigants are hereby requested to furnish the following information to enable the Filling Counter to feed the data in MFA(MV) cases:

S1.	Description	Information	
No.			
1.	Name of the Police Station within which accident taken place,		
2.	CR number/year,		
3.	Date of accident,		
4.	Place of accident,		
5.	Compensation amount claimed before MACT,		
6.	Compensation awarded by the MACT,		
7.	Amount claimed in the Appeal MFA (MV).		

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